

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP(HC)/129 & 130/CAA/2017

NAME OF THE TRANSFEROR

: KARTHIK FINANCIAL SERVICES LTD

NAME OF THE TRANSFERRE
LTD

: IMPERIAL CONSULTANTS AND SECURITIES PVT

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

① Mr. PAWAN JHABAKH
and ABISHEK RANAN
(9686603576)

COUNSEL FOR THE
PETITIONERS



ORDER

Counsel for petitioner present. RD has not filed his report. Representative of the Official Liquidator present and stated that he has received the notice only today and sought time for filing report. Counsel for petitioner and the Registry are directed to send notice to the Office of the Regional Director to depute a responsible person to make submissions. Time is extended at request for hearing. Put up on 24.11.2017 at 10.30 A.M.

-gd-

K Anantha Padmanabha Swamy
Member (Judicial)